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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

Name of the Company:

Sanil Sahu & Ors

V/s.

Vishwa Organics Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. 1/2 ibilane. Nanavate Advicate Patrichers V. & Nanavate

2. 4 anish K. Sahn

Responded

<u>ORDER</u>

Learned Advocate Mrs. Vaibhavi Nanavati present for Petitioners. Mr. Harish Kumar Sahu (Respondent no. 2) present in person. None present for other Respondents.

At request for petitioner to hear on limitation aspect, list the matter on 20.03.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of March, 2017.